

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 09/2015
CA NO.

CORAM:



PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.05.2017

NAME OF THE COMPANY: Navbharat Gas Flame Marketing Co. Pvt. Ltd & Anr
Vs
The Registrar of Copanies

SECTION OF THE COMPANIES ACT: 560(6)

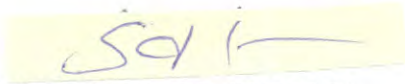
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1)	Chetan Khanna	PCS	(Petitioner)	
2.	MANISH RAJ	Company prosecutor	for, RoC, Delhi	

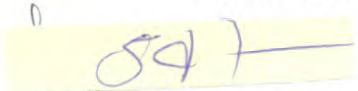
ORDER

On behalf of the arguing counsel, learned company secretary has made a request for a short adjournment as the arguing counsel is in some personal difficulty.

List on 03.07.2017.

In the meanwhile, compliance of all orders be made either passed by the Hon'ble Delhi High Court or by this Tribunal.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

05.05.2017

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